

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/142(CHE)/2023
NAME OF THE PETITIONER : M/s.Anchor Projects Limited
NAME OF THE RESPONDENT(S) : K.I. International Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Sr. Counsel Mr. P.V. Balasubramaniam for the Petitioner. Ld. Counsel Ms. Jayasree for the Respondent.

In this case the Respondent is directed to file reply within 2 weeks and this is the final opportunity failing which right to file reply will be closed.

Rejoinder, if any, be filed within a week thereafter.

Post the Petition for hearing on **16.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk